IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE HIRDESH ON THE 18th OF MARCH, 2024

FIRST APPEAL No. 106 of 2004

BETWEEN:-

- 1. BALKRISHNA S/O SHANKARLALJI AGEE 62 YEARS OCCUPATION SERVICE, R/O HOUSE NO.14, NIJATPURA, DISTRICT UJJAIN (MADHYA PRADESH)
- 2. BADRILAL S/O SANKARLALAJI, AGED ABOUT 54 YEARS, VILLAGE DUKRANA PARGANA SHAJAPUR (MADHYA PRADESH)
- 3. RAMCHANDRA S/O SANKARLALJI, AGED ABOUT 54 YEARS, NEW SADAK SHAJAPUR (MADHYA PRADESH)
- 4. BHAGWAN S/O SHANKARLAL JI, AGED ABOUT 52 YEARS, DHOBI KA NAKA RAILWAY ST. SHAJAPUR (MADHYA PRADESH)
- 5. ASHOK S/O SHANKARLALJI, AGED ABOUT 47 YEARS, NEAR SADAK UJJAIN (MADHYA PRADESH)

....APPELLANTS

(NONE FOR THE APPELLANTS)

AND

- 1. SMT.GEETABAI W/O DEVNARAYAN AGED 52 YEARS, OCCUPATION HOUSE WORK, RESIDENT OF 14, NIJATPUR, PATTA, (MADHYA PRADESH)
- 2. RAMKRISHNA S/O ANOKHILAL, AGED ABOUT 57 YEARS, DABRI PIDA UJJAIN (MADHYA PRADESH)

....RESPONDENTS

(SHRI AJAY MIMROT- ADVOCATE FOR RESPONDENT NO.1)

This appeal coming on for orders this day, the court passed the

following:

ORDER

None appeared for the appellants on 05.03.2024. Today also none appears on behalf of the appellants.

It appears that the appellants are not interested in prosecuting this appeal.

Accordingly, the First Appeal is dismissed for want of prosecution.

(HIRDESH) JUDGE

RJ

